IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL ON THE 18th OF MARCH, 2024

WRIT PETITION No. 10437 of 2023

BETWEEN:-

SHASHI KUMAR TIWARI S/O SHRI LALIT MOHAN TIWARI, AGED ABOUT 60 YEARS, OCCUPATION: ACCOUNTS OFFICER M.P. PURVA KSHETRA VIDYUT VITARAN COM. LTD. SHAKTI BAHWAN RAMPUR JABALPUR (MADHYA PRADESH)

....PETITIONER

(BY SHRI K.V.S. SUNIL RAO - ADVOCATE)

AND

- 1. M.P. PURVA KSHETRA VIDYUT VITARAN CO. LTD. THROUGH ITS MANAGING DIRECTOR SHAKTI BHAWAN RAMPUR JABALPUR (MADHYA PRADESH)
- 2. CHIEF GENERAL MANAGER (HR AND ADMIN) M.P. PURVA KSHETRA VIDYUT VITARAN CO. LTD. SHAKTI BHAWAN RAMPUR JABALPUR (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI ADITYA KHANDEKAR - ADVOCATE)

This petition coming on for admission this day, the court passed the following:

ORDER

Shri Aditya Khandekar submits that D.P.C. was conducted in pursuance of the orders of this court and he had instructions to inform that petitioner has been found fit for promotion to the post of 'Senior Accountant' w.e.f. 8/12/2015 and the order of promotion with all consequential benefits shall be passed in a day or two.

In view of such undertaking furnished by Shri Aditya Khandekar, nothing further is required to be adjudicated.

Let orders of promotion be issued and if there is any glitch, then petitioner will be free to move an application for revival of this petition.

In above terms, the petition is disposed of.

(VIVEK AGARWAL) JUDGE

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